

(ख) यदि हाँ, तो वे तिथियाँ क्या ; और

(ग) निगम के चुनाव कब होंगे?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार). (क) जी नहीं।

(ख) प्रश्न ही नहीं उठेगा।

(ग) दिल्ली नगरपालिका निगम के चुनाव के विभिन्न कार्यक्रम के लिये निम्नलिखित तारीखें नियत की गई हैं.—

(१) सभासद चुनने के लिये इलाकों को नोटिफिकेशन जारी करने की तारीख—११-२-१९५८

(२) उम्मीदवारों की नामजदगी की आखरी तारीख—२१-२-१९५८

(३) नामजद किए गए उम्मीदवारों की जाच की तारीख — २४-२-१९५८

(४) नाम वापस लेने की आखरी तारीख—२८-२-१९५८

(५) मतदान की तारीख— २०-३-१९५८

(६) चुनाव समाप्त होने की तारीख —३१-३-१९५८

#### Small Savings Scheme

651. Shri V. P. Nayar: Will the Minister of Finance be pleased to state:

(a) whether any targets have been allocated for the States for raising funds under the Small Savings Scheme for 1958-59; and

(b) if so, what are the targets?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) and (b) No, Sir. But Budget would, as usual, indicate the amount likely to be collected from Small Savings, during 1958-59 in the country as a whole.

#### Smuggling

652. Sardar Iqbal Singh: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that some Army personnel have been caught recently in gold smuggling;

(b) if so, the number of such persons; and

(c) whether any action has been taken against them?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) No, Sir, No Army personnel has been caught in gold smuggling

(b) and (c). Does not arise.

#### Kerala High Court Bench

653. Shri Easwara Iyer: Will the Minister of Home Affairs be pleased to state:

(a) whether a recommendation for the establishment of a permanent Division Bench at Trivendrum of the Kerala High Court has been received from the State Government of Kerala; and

(b) if so, what action has been taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) Does not arise.

#### Assistant Commissioners for Scheduled Castes and Tribes

654. Shri Elayaperumal: Will the Minister of Home Affairs be pleased to state:

(a) the number of Assistant Commissioners selected in the year 1957 for Scheduled Castes and Scheduled Tribes; and

(b) whether officers have been sent to the selected candidates?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) 13.